## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 688/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES:

Ambrish B. Dani

V/s.

Elder Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
20.	Kartik Porasad, For Drouwe Lijadhar	Adur. for Retitioners.	Korte

## <u>ORDER</u>

## T.C.P. 688/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. This is Transferred Petition from the Hon'ble High Court for remission of the Records of NCLT to the Hon'ble High Court.
- The matter is listed before the Hon'ble High Court on 20.11.2017.
- This matter is listed on 27.11.2017.

Sd/-Bhaskara Pahtula Mohan Member (Judicial) 3.11.2017. Aah

Sd

M.K. \$hrawat Member (Judicial)